

Annexure-1

Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023

List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: arbkol@ucobank.co.in	14.07.2023	74,53,17,667	74,53,17,667	Working Capital Credit Facilities	74,53,17,667	Yes	Refer Note 1 below	100%	86.2%	-	-	-	-	-
Total:			74,53,17,667	74,53,17,667		74,53,17,667									

NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Note No.	Name of Creditor	Amount of Claim	Primary Security	Collateral Securities	Guarantees
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: arbkol@ucobank.co.in	74,53,17,667	Hypothecation of the Company's (i.e., Bush Tea Co. Pvt. Ltd.) entire present and future stock of raw materials, stores and spares and such other movable good packing materials and book debts, bills whether documentary or clean outstanding monies, receivables both present and future.	(1) Equitable Mortgage (EMTD) of immovable property (vacant land) situated at Sevakde Road, Siliguri, Mouza: Dabgram, Touzi No. 3 Sub-Registry office, Jalpaiguri, Khatain 2074 (old) (new Khatain No. 176/5 Ka), included in CS Plot No. 421/931, PS: Bhaktinagar (Formerly Rajgunj) SRO, Dist. Jalpaiguri, WB 734001 measuring 20.5 cottahs more or less, in the name of M/s. Sevoke Towers Pvt. Ltd. (2) Hypothecation of 1st Charge on the entire plant and machineries, equipments and other immovable and movable assets of the Company both present and future. (3) The entire Export Credit (EPC + EBP) covered under both WTPCG and WTPSG covered under ECGC policy.	Personal Guarantee : (1) Mr. Sanjay Prakash Bansal (2) Mrs. Reena Bansal Corporate Guarantee : (1) M/s. Sevoke Tower Pvt. Ltd.



Santanu Brahma